

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

C R I M I N A L A P P E A L N O (s) . 1 3 3 O F 2 0 0 2

G U R R A M C H A K R A V A R T H Y

Appellant (s)

V E R S U S

S T A T E O F A . P .

Respondent(s)

(With appln(s) for permission to file additional documents)

Date: 06 / 11 / 2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. J U S T I C E A R I J I T P A S A Y A T
HON'BLE DR. J U S T I C E M U K U N D A K A M S H A R M A

For Appellant(s)

Mr. Y. Raj a Gopala Rao, Adv.
Mr. Y. R a m e s h , Adv.
Ms. Y. V I s m a i , Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

[S H A S H I S A R E E N]
COUR T M A S T E R

[S H A S H I B A L A V I J]
COUR T M A S T E R